

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi the 25th January 1982

NOTIFICATION
INCOME TAX

No. 4444 (F.No.203/66/81-ITA.II): In continuation of this Department's notification No.1830 (F.No.203/16E/76.ITA.II) dated 20-6-1977 it is hereby notified for information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause(iii) of sub-section(1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) That such funds collected by the Centre under this exemption shall be utilized exclusively for promotion of research in Social Sciences.
- ii) That the Centre shall maintain separate accounts of the funds collected by them under this exemption.
- iii) That the Centre shall send to the Council Annual Report and audited statement of accounts regularly showing the funds collected under this exemption and the manner in which these funds are utilized.

INSTITUTION

Centre for Development Studies & Activities, Poona.

This notification is effective from 1st April, 1980 to 31st March, 1983.

(P. SAXENA)
DEPUTY SECRETARY TO THE GOVT. OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T.& Audit)/Investigation/Special Investigation/RS&P/Vigilance/Intelligence/Recovery/P&PR, N. Delhi.
3. Directorate of O&MS(I.), 1st floor, Awan-e-Chalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Indian Council of Social Science Research, IIPA Hostel, I.P. Estate, New Delhi with reference to letter No.16-30/80.IC(RIS) dated 23-9-1981.
5. President, Centre for Development Studies and Activities, P.B. 843, Deccan Gymkhana, Poona-411 004.
6. Comptroller and Auditor General of India (40 copies).
7. Bulletin Section of DI(RS&P), New Delhi (5 copies).

(P. SAXENA)
DEPUTY SECRETARY TO THE GOVT. OF INDIA.

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